

**GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 4441  
TO BE ANSWERED ON 28/03/2023**

**Functional PACS**

**4441. MS. NUSSRAT JAHAN:  
SHRI Y.S. AVINASH REDDY:**

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the number of Primary Agricultural Credit Societies (PACS) that are functional in the country, State-wise;
- (b) whether all the computers of PACS are functional and upgraded from time to time; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF COOPERATION  
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c): A State-wise list of functional Primary Agricultural Credit Societies (PACS) is annexed as **Annexure**.

A Centrally sponsored project for Computerization of 63,000 functional PACS/ Large Area Multi-purpose Cooperative Societies (LAMPS) / Farmers Service Societies (FSS) across the country with a total financial outlay of Rs. 2,516 Crore is under implementation. The project entails bringing all the functional PACS on ERP (Enterprise Resource Planning) based common software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs).

Project Monitoring Units (PMUs) have been set up at Central and State Levels for Computerization of PACS. Development of software has been started by the National Level Project Software Vendor (NLPSV) selected by NABARD. The process of procurement of hardware and digitization of legacy data has also been initiated by the States and Union Territories Administration under the project. A support system would be established for providing handholding support to the PACS for a period of two years.

Maintenance of the hardware installed at PACS will be the responsibility of the respective PACS, DCCBs/ StCBs on an ongoing basis even after completion of the project period. The central infrastructure facility and common software will be maintained and updated by NABARD periodically.

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**State-wise list of functional PACS\***

The term 'functional PACS' is understood to cover those PACS that have been audited as on 31<sup>st</sup> March, 2022

<b>S.No</b>	<b>State/UT</b>	<b>No. of functional PACS</b>
1	Andhra Pradesh	2046
2	Arunachal Pradesh	14
3	Assam	775
4	Bihar	3779
5	Chhattisgarh	2028
6	Goa	44
7	Gujarat	6016
8	Haryana	646
9	Himachal Pradesh	810
10	Jharkhand	1782
11	Karnataka	5168
12	Kerala	1299
13	Madhya Pradesh	4536
14	Maharashtra	20788
15	Manipur	232
16	Meghalaya	128
17	Mizoram	30
18	Nagaland	150
19	Odisha	1239
20	Punjab	3367
21	Rajasthan	4050
22	Sikkim	178
23	Tamil Nadu	7 **

24	Telangana	727
25	Tripura	268
26	Uttar Pradesh	2330
27	Uttarakhand	8
28	West Bengal	4173
	<b>Union Territories</b>	
1	Andaman And Nicobar Islands	41
2	Jammu And Kashmir	537
3	Ladakh	10
4	Puducherry	45
5	Dadra & Nagar Haveli Daman & Diu	NO PACS
6	Chandigarh	NO PACS
7	Delhi	NO PACS
8	Lakshadweep	NO PACS
	<b>Total</b>	<b>67251</b>

\* Survey done by NABARD

\*\* In case of Tamil Nadu, total number of PACS reported as 4532, has been indicated as 7 because the audit reports have not been finalised due to conduct of special audit with regard to State Debt Waiver Scheme.